

(v) Delay in submission and approval of project reports in some of the cases.

(c) A statement showing the amount provided in Budget Estimates and Revised Estimates and amount utilised in respect of each State Government during the last three years is laid on the Table of the House. [Placed in Library. See No. LT-1182/81].

Setting up of Chemical Complex in Madhya Pradesh

5953. SHRI PRATAP BHANU SHARMA. Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Central Government have any proposal for setting up a chemical complex in Madhya Pradesh;

(b) if so, the probable location of the proposed complex;

(c) the estimated cost thereof;

(d) progress made in this direction? Pradesh

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) A Working Group set up by the Government to examine the possible locations of the future gas-based fertilizer plants has indicated that one of these plants could be set up in Madhya Pradesh. There is no other proposal to set up a Chemical plant in Madhya Pradesh.

(b), (c) and (d) Details such as the location, the estimated cost, etc. of the project can be known only after a detailed project report covering aspects such as the availability of infrastructure, the demand pattern, logistics of transportation of raw materials and finished fertilizer, and other relevant techno-economic considerations, has been prepared and appraised.

Opening of an A.I.R. Station at Daltonganj

5954. KUMARI KAMLA KUMARI. Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to open a Broadcasting House of A.I.R. at Daltonganj in Bihar as the district is very big and in the centre of many important places; and

(b) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) and (b) A proposal for the setting up of a local broadcasting station at Daltonganj is included in the draft of the revised Five Year Plan 1980—85. Its implementation will, however, depend upon the approval of the scheme availability of resources and relative priorities.

Time Allotted to Maithili Language Programmes on Darbhanga Station

5955. SHRI HARINATH MISRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) when the Darbhanga station of AIR was established and with what objective;

(b) the duration of time allotted for programme in Maithili language and other languages with reasons;

(c) whether more time is proposed to be allotted to Maithili language, in as much as it is the mother tongue of Terai area in the neighbouring Nepalese territory; and

(d) whether a more powerful transmitter is proposed to be installed with a view to making the station more powerful and useful; if so, when and if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) Darbhanga Station of All India Radio was commissioned into service on 2-2-1976 for serving the population in North Bihar.

(b) The duration of time allotted for programmes in different languages is decided on the basis of population percentage, communication imperatives, need for cultural expression and availability of transmission time. Accordingly, the allotment of time to different languages at Darbhanga Station is indicated below.—

| Name of Language | Duration | | | |
|------------------|------------------|------|------|---------|
| | Spoken word etc. | | News | Relayed |
| | Hrs. | Mts. | Hrs. | Mts. |
| Hindi. | 33 | 05 | 29 | 57 |
| Maithili | 28 | 20 | — | — |
| Urdu | 20 | 09 | 07 | — |
| English | 17 | 27 | 13 | 45 |
| Sanskrit | — | 45 | 04 | 16 |

(c) No, Sir.

(d) There is no proposal to instal a more powerful transmitter at Darbhanga as the existing transmitter (10 KW Medium Wave) together with linkages with Patna is considered adequate.

Construction of a Dam near Masani, Haryana on Sahibi River

5956. SHRI RAM SINGH YADAV: Will the Minister of IRRIGATION be pleased to state:

(a) is it fact that a huge dam is under construction near village Masani, Haryana, to control the flood caused by Sahibi River;

(b) whether the residents of villages in Rajasthan State likely to be affected by submergence have been served with notice for acquiring their residential and agricultural properties;

(c) If so, whether any interim compensation has been paid to them; and

(d) whether the residents whose properties are to be acquired have been paid compensation and if so, at what rate and if not, the reasons therefor?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDEY). (a) The Government of Haryana have forwarded to the Central Water Commission for examination, a Project Report, for construction of a barrage on river Sahibi near Village Masani in Haryana at an estimated cost of Rs. 35.96 crores. The Project Report is yet to be accepted by the Planning Commission for implementation. In the meanwhile, the Haryana Government is proceeding with the construction of the Barrage since 1977-78.

(b) to (d) The Rajasthan Government has informed that so far no action has been initiated on acquisition of land and properties in Rajasthan.